

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 20th November, 2025

No. HCM/1/96-BENCH/

: It is informed to all learned members of the Bar and litigants that:-

- 1) Hon'ble Mr. Justice A. Bimol Singh and Hon'ble Mr. Justice A. Guneshwar Sharma will hold a Special Division Bench sitting on 21st November, 2025 at 2:00 pm only for hearing the following cases:
 - i) Cril. A. No. 20 of 2023 (*Khangjrakpam Bobby Singh Vs. State of Manipur*); and
 - ii) Cril. A. No. 11 of 2021 (*Irom Chaoren Singh Vs. The State of Manipur and 4 others*) with Death Sentence Ref. No. 1 of 2021 (*State of Manipur Vs. Irom Chaoren Singh and 2 others*).
 - iii) Cril. A. No. 25 of 2023 (*Soibam Dhanabir Singh Vs. State of Manipur*).
- 2) Regular Single Bench matters of Hon'ble Mr. Justice A. Bimol Singh to be listed on 21st November, 2025 will be taken up on the same day before the Single Bench of Hon'ble Mr. Justice A. Guneshwar Sharma for fixing dates as well as for taking up urgent matters.

By Order etc.

Sd/-

(KH. AJIT SINGH)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ 23908-25
Copy to:

Imphal, the 20th November, 2025

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Advocate General, Government of Manipur.
5. The Chairman, Bar Council of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Vigilance)/(Translation Wing)/(Admn.), High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. All the Joint Registrars, High Court of Manipur.
13. All the Deputy Registrars, Language Officer, High Court of Manipur.
14. All the Assistant Registrars/Court Managers Gr. II, Librarian, High Court of Manipur.
15. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters, High Court of Manipur.
18. The Concerned/Guard File.


REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR